

## RAJASTHAN HIGH COURT

Date 19.09.2020

### NOTICE

In view of recent Covid-19 test results of Judicial Officers, Advocates and Court Staff, it is hereby notified that the functioning of Subordinate Courts/Special Courts/Tribunals of Jaipur Metropolitan-I, Jaipur Metropolitan-II, Jaipur District, Jodhpur Metropolitan and Jodhpur District Judgeships situated at Jaipur/Jodhpur headquarter shall be restricted only for extremely urgent work through video conferencing on 19.09.2020 so that the court premises may be sanitized and Covid-19 tests of remaining Judicial Officers, Advocates and Court Staff may be conducted.

The District Judges of above judgeships would depute for their respective judgeships, bare essential judicial officer(s) as per requirement for discharge of extremely urgent work. Bare essential court staff required to manage the work would be called to attend the office. Remaining judicial officers and court staff will not be required to attend the court/office on 19.09.2020.

The judicial officer(s) so deputed by the District Judge will decide urgency of the matter.

Common dates will be given in the cases listed on 19.09.2020 which will be notified on the web site of judgeship concerned.

The details of the judicial officers so deputed shall also be displayed on the official website of the judgeship concerned for information of all concerned.

The facility of Covid-19 tests would be available in the Court Premises, Bani Park, Jaipur and District Court premises, Jodhpur for the Judicial Officers, Advocates and Court Staff.

BY ORDER

  
19.9.2020  
REGISTRAR GENERAL

No. Gen/XV/42/2020/4926

Date -19.09.2020

Copy forwarded to the following for information and necessary action:-

1. District & Sessions Judge, Jaipur Metropolitan-I, Jaipur Metropolitan-II, Jaipur District, Jodhpur Metropolitan and Jodhpur District.
2. Presiding Officers of all the Special Courts and Tribunals, Jaipur and Jodhpur.
3. President, Rajasthan High Court Advocates' Association, Jodhpur.
4. President, Rajasthan High Court Lawyers' Association, Jodhpur.
5. President, The Jaipur Bar Association.
6. Registrar Classification, Rajasthan High Court, Jodhpur to upload the Circular on the official website of Rajasthan High Court.
7. Chief Medical & Health Officer, Jaipur/Jodhpur with the request to make necessary arrangements for sanitization of court premises and for Covid-19 tests of Judicial Officers, Advocates and Court Staff.

BY ORDER

  
19.9.2020  
REGISTRAR GENERAL